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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 07.08.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,  
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 134/BB/ 2017	For settlement	Sec 9 of I&B Code	K.R. Prabhu	Vikram Phadke	Scorpio Engineering Pvt. Ltd. & Another	Ms Maneesha Kongovi

SL. NO. NAME (IN CAPITAL)  
& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PETITIONER/s :

VIKRAM PHADKE  
9900643470

Petitioner



RESPONDENT/s :

Shiva for Maneesha Kongovi

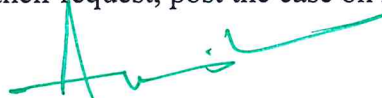
Corp Director 1

Shiva

**ORDER**

Heard Shri Vikram Phadke, learned Counsel for Petitioner; Shri Shiva,  
Proxy Counsel for Respondent.

At their request, post the case on 29/08/2018.



MEMBER (T)



MEMBER (J)